

**Re: Sharing of premium subsidy between the Centre and State under Pradhan Mantri Fasal Bima Yojana - laid**

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** According to Section 21.5 of Revamped Operational Guidelines of PMFBY perils like hailstorm, inundation, landslide, cloudburst, natural fire due to lightening etc. have been included under risk scenario of localized calamity. However, as mentioned at Section 21.5.10, loss of crops like paddy, sugarcane, jute and mesta due to inundation are not included under this provision as they are considered hydrophilic crops. It is pertinent to mention that because of such exclusion the paddy growing farmers who account for more than 95% of the insured farmers are deprived of the benefits of the PMFB in case of loss to their crops because of inundation. I request the Government for appropriate amendments in the provisions of be Operational Guidelines of PMFBY so that more farmers can covered/benefitted under the Scheme. In Section 5.2.5 of the Revamped Operational guidelines the loss of crop due to attack by wild animals can be covered under PMFBY. However, it has been mentioned that the state government may provide premium subsidy for this risk coverage. I request the Union Government to consider sharing the premium subsidy between the Centre and State in the ratio of 80:20 instead of 50:20 under PMFBY.